

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.02.2022 (FRIDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 05 of 2021 in Comp. App. (AT) No. 247 of 2018	Akula Nagalaxmi Vs. Shantanu Ghosla & Anr.	Narender Singh Yadav	Rounak Dhillon Aditya Marwah

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 164 of 2022	Sandeep Kumar Shah Vs. Priya Food Products Ltd.	Sameer Gupta	
3.	Comp. App. (AT) (Ins) No. 165 of 2022	Ramesh Kumar Suneja Vs. Pawan Buildwell Pvt. Ltd. (Through its Liquidator Arun Chadha) & Ors.	Aditya Parolia	
4.	Comp. App. (AT) (Ins) No. 166 of 2022	Subhash Chandra Goyal Sole Proprietor of Goyal Enterprises Vs. K B Ispat Private Ltd.	Vivek H. Shah	Anushree Kapadia
5.	Comp. App. (AT) (Ins) No. 167 of 2022	N. R. Brothers Multitrade LLP Vs. Nitin Narang RP of Afcan Impex Pvt. Ltd. (in CIRP) & Anr.	Pratik Thakkar	

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**By order of Hon’ble Chairperson
-sd/-
Registrar**